

OFFICE OF THE DISTRICT & SESSIONS JUDGE, JALANDHAR
Office Order

In view of the directions issued by the Hon'ble High Court of Punjab and Haryana, Chandigarh, vide letter bearing No.42/RG/Spl./Misc. dated 09.10.2020 as well as in view of intensity of Covid – 19 pandemic in this Sessions Division, the restrictive functioning of Courts will continue and undersigned will hold Court on every Tuesday and Wednesday during the month of November and remaining Courts of this Sessions Division will function for the period from 01.11.2020 to 30.11.2020 (except Saturdays, Sundays & Gazetted holidays) as under: -

Additional District & Sessions Judges of this Sessions Division

Date	Name of the Officers Performing duty
02.11.2020, 04.11.2020 06.11.2020 10.11.2020 12.11.2020 16.11.2020 18.11.2020 20.11.2020 24.11.2020 26.11.2020	<ol style="list-style-type: none"> 1. Sh. Manjinder Singh, Addl. District & Sessions Judge, Jalandhar 2. Sh. Parminder Singh, Addl. District & Sessions Judge, Jalandhar 3. Ms. Ranjeet Kaur, Addl. District & Sessions Judge, Jalandhar 4. Sh. Shatin Goyal, Addl. District & Sessions Judge, Jalandhar 5. Sh. Varun Nagpal, Addl. District & Sessions Judge, Jalandhar
03.11.2020 05.11.2020 09.11.2020 11.11.2020 13.11.2020 17.11.2020 19.11.2020 23.11.2020 25.11.2020 27.11.2020	<ol style="list-style-type: none"> 1. Ms. Harveen Bhardwaj, Addl. District & Sessions Judge, Jalandhar 2. Sh. Darbari Lal, Addl. District & Sessions Judge, Jalandhar 3. Sh. Khem Karan Goyal, Addl. District & Sessions Judge, Jalandhar 4. Ms. Mandeep Kaur, Addl. District & Sessions Judge, Jalandhar 5. Sh. Hira Singh, Addl. District & Sessions Judge, Jalandhar

Note: Sh. Manjinder Singh, AD & SJ, Jalandhar will hold Wakf Board Tribunal on 12.11.2020 & 26.11.2020.

Family Courts of this Sessions Division

Date	Name of the Officers Performing duty
02.11.2020, 04.11.2020 10.11.2020, 12.11.2020, 16.11.2020, 18.11.2020, 20.11.2020, 24.11.2020, 26.11.2020 Phillaur Sub. Division 06.11.2020 & 27.11.2020	Ms. Preeti Sahni, Principal Judge, Family Court, Jalandhar
03.11.2020, 05.11.2020 09.11.2020, 11.11.2020 13.11.2020, 17.11.2020 19.11.2020, 23.11.2020, 27.11.2020 Nakodar Sub. Division 04.11.2020 & 25.11.2020	Ms. Harreet Kaur Kaleka, Addl. Principal Judge, Family Court, Jalandhar
03.11.2020, 05.11.2020 06.11.2020, 09.11.2020, 11.11.2020, 13.11.2020, 17.11.2020, 19.11.2020, 23.11.2020, 25.11.2020, 27.11.2020	Ms. Manjinder, Addl. Principal Judge, Family Court, Jalandhar

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Subordinate Courts at Jalandhar Headquarters

Date	Name of the Judicial Officer
02.11.20, 05.11.20, 10.11.20, 13.11.20, 18.11.20, 23.11.20, 26.11.20.	1. Sh. Kapil Aggarwal, Civil Judge (Sr. Divn.), Jalandhar 2. Sh. Rahul Kumar, Addl. Civil Judge (Sr. Division), Jalandhar 3. Sh. Anoop Singh, Civil Judge (Jr. Divn.), Jalandhar 4. Sh. Harshbir Sandhu, Civil Judge (Jr. Divn.), Jalandhar 5. Ms. Harpreet Kaur, Civil Judge (Jr. Divn.), Jalandhar 6. Sh. Mayank Marwaha, Civil Judge (Jr. Divn.), Jalandhar 7. Sh. Davinder Singh, Civil Judge (Jr. Divn.), Jalandhar 8. Ms. Prabhjot Kaur, Civil Judge (Jr. Divn.), Jalandhar
03.11.20, 06.11.20 11.11.20, 16.11.20, 19.11.20, 24.11.20, 27.11.20.	1. Ms. Sushma Devi, Chief Judicial Magistrate/ Addl. Civil Judge (Sr. Division), Jalandhar 2. Ms. Supreet Kaur, Civil Judge (Jr. Divn.), Jalandhar 3. Sh. Sudhir Kumar, Civil Judge (Jr. Divn.), Jalandhar 4. Sh. Rajinder Singh Teji, Civil Judge (Jr. Divn.), Jalandhar 5. Ms. Damandeep Kamal Heera, Civil Judge (Jr. Divn.), Jalandhar 6. Ms. Chandna Bhatti, Civil Judge (Jr. Divn.), Jalandhar 7. Sh. Jinder Pal Singh, Civil Judge (Jr. Divn.), Jalandhar
04.11.20, 09.11.20, 12.11.20, 17.11.20, 20.11.20, 25.11.20.	1. Ms. Amita Singh, Chief Judicial Magistrate (NRI Court)/ Civil Judge (Sr. Division), Jalandhar 2. Ms. Sherryl Sohi, Civil Judge (Jr. Divn.), Jalandhar 3. Sh. Gurkiran Singh, Civil Judge (Jr. Divn.), Jalandhar 4. Sh. Deepal Singh, Civil Judge (Jr. Divn.), Jalandhar 5. Sh. Rattan Deep Singh, Civil Judge (Jr. Divn.), Jalandhar 6. Ms. Jasmine, Civil Judge (Jr. Divn.), Jalandhar 7. Sh. Manu Singla, Civil Judge (Jr. Divn.), Jalandhar 8. Ms. Harmeet Kaur Puri, Civil Judge (Jr. Divn.), Jalandhar

CASES UNDER NI ACT WILL BE DEALT AS UNDER: -

Sr.	Date of Duty	Name of Courts
1	03.11.20, 06.11.20, 11.11.20, 16.11.20, 19.11.20, 24.11.20, 27.11.20	Sh. Bhupinder Mittal, JMIC, Jalandhar
2	04.11.20, 09.11.20, 12.11.20, 17.11.20, 20.11.20, 25.11.20	Sh. Shaminder Pal Singh, JMIC, Jalandhar
3	02.11.20, 05.11.20, 10.11.20, 13.11.20, 18.11.20, 23.11.20, 26.11.20	Sh. Manmohan Bhatti, JMIC, Jalandhar

SUB - DIVISION NAKODAR

Date	Name of the Officers Performing duty
03.11.2020, 05.11.2020, 09.11.2020, 11.11.2020, 13.11.2020, 17.11.2020, 19.11.2020, 23.11.2020, 25.11.2020, 27.11.2020.	Ms. Baljinder Kaur, ACJSD, Nakodar
02.11.2020, 04.11.2020, 06.11.2020, 10.11.2020, 12.11.2020, 16.11.2020, 18.11.2020, 20.11.2020, 24.11.2020, 26.11.2020.	Ms. Rajwinder Kaur, CJJD, Nakodar Ms. Tarjani, CJJD, Nakodar

SUB - DIVISION PHILLAUR

Date	Name of the Officers Performing duty
03.11.2020, 05.11.2020, 09.11.2020, 11.11.2020, 13.11.2020, 17.11.2020, 19.11.2020, 23.11.2020, 25.11.2020, 27.11.2020.	Sh. Hirdejit Singh, ACJSD, Phillaur Ms. Jaspreet Kaur Simak, CJJD, Phillaur
02.11.2020, 04.11.2020, 06.11.2020, 10.11.2020, 12.11.2020, 16.11.2020, 18.11.2020, 20.11.2020, 24.11.2020, 26.11.2020.	Sh. Harpreet Singh Simak, CJJD, Phillaur Sh. Kanwal Jit Singh, CJJD, Phillaur

It is clarified that the Judicial Officers present in Court on the above mentioned days will attend all the Civil & Criminal matters as already mentioned in this Office Order bearing Endst. No. 2328-39 dated 08.10.2020 through Video Conferencing/ Virtual Mode/ Physical hearing in cases where the learned counsel for all the parties to the lis give their consent. It is ordered that on the days other than duty days Judicial Officers should work from home and attend all the matters through Video Conferencing/ Virtual Mode where the learned counsel for all the parties to the lis give their consent.

All the Judicial Officers are advised to call adequate supporting staff on rotation basis on the days of their duty. Further for day other than duty days, all the Judicial Officers should prepare a duty roster on rotation basis from amongst Group A, B & C employees to ensure that minimum staff of their Court is available for Administrative work, Dak and other purposes. Duty roster for all the working days detailing Name and Mobile No. of Staff on duty be sent to this office by 02.11.2020 positively.

Further, all the Judicial Officers will work from home on working Saturdays till further orders in compliance of the instructions of Hon'ble High Court conveyed vide Order dated 25.09.2020.

The Chief Judicial Magistrate, Jalandhar is directed to develop a mechanism for ensuring smooth conduct of urgent criminal work during the above mentioned period as well as to ensure that a designated duty magistrate is deputed to attend work related to judicial remand at Jalandhar Headquarters to appropriately use the special court room designed for the purpose of judicial remand.

None of the Judicial Officer or Officials should leave the station without prior permission of Competent Authority and will also make themselves available immediately as and when their services are required. In case, any of the Duty Officer is not available for duty, for any reason, then it shall be his own responsibility to make prior and alternative arrangement with other Judicial Officer/s, at his own level to perform his/ her duty and consent shall be taken on leave application.

It is further advised that the guidelines/Health Advisories and other SOPs issued by Govt. of India, Punjab Government & Hon'ble High Court from time to time in view of the prevailing threat of Novel Corona virus (COVID.19) shall be strictly followed.

Sd/-
District & Sessions Judge
Jalandhar

Endst. No. 2591 – 2601 -Covid-19

Dated 30.10.2020

Reader/ Incharge JSC Room/ System Officer/ Concerned official to note for strict compliance and copy be displayed on Notice Board of this Office/ Court and uploaded on Website of this Office.

Copy is forwarded to the following for information and necessary action:-

1. The Registrar General, Punjab & Haryana High Court, Chandigarh.
2. The Registrar (Vigilance) – cum – PRO, Punjab & Haryana High Court, Chandigarh.
3. All the Judicial officers of Sessions Division Jalandhar including Secretary, DLSA, Jalandhar through the Whatsapp group also.
4. The Deputy Commissioner Jalandhar.
5. The Commissioner of Police Jalandhar.
6. The SSP (Rural), Jalandhar.
7. The SSP (Vigilance Bureau), Jalandhar range, Jalandhar.
8. The Superintendent, Central Jail at Kapurthala.
9. The Civil Surgeon, Jalandhar.
10. The District Attorney, Jalandhar.
11. The President/ Secretary, District Bar Association, Jalandhar, Nakodar & Phillaur for communication of this order amongst all the members of Bar Association.

Sd/-
District & Sessions Judge
Jalandhar